## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

37

C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAUIN PAHWA

ADVOCATE

RUSIONDERUT

2. ANKIT SHAH

ADUOCATE

PETITOUER

## <u>ORDER</u>

Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent.

Respondent filed reply.

Petitioner filed rejoinder.

At request of both parties, list the matter on 27.07.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.